

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/175/KOB/2024 IN IA(IBC)/462/KOB/2023
SECTION	REG 15(1)(b) OF IBBI
NAME OF PARTIES	LUKOSE JOSEPH (LIQUIDATOR) IN THE MATTER OF M/S GREEN GATEWAY LEISURE LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	LUKOSE JOSEPH (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

29 April 2024

ORDER

IA(IBC)/175/KOB/2024 IN IA(IBC)/462/KOB/2023

This is an IA bearing No. 175/KOB/2024 filed by the Liquidator of M/s Green Gateway Leisure Limited under Regulation 15(1)(b) of the IBBI (Liquidation Process) Regulations, 2016 to place on record the 2nd quarterly progress report for the quarter ended on 31st March, 2024.

Learned Liquidator, Mr. Lukose Joseph appears through virtual mode.

The said 2nd quarterly progress report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/175/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**